

13.04 hrs.

STANDING COMMITTEE ON FINANCE

Eleventh, Twelfth, Thirteenth and Fourteenth Reports

[English]

DR. DEBI PROSAD PAL (Calcutta North West) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Finance :

- (1) Eleventh Report on Action Taken by the Government on the recommendations contained in the Fifth Report of the Committee on 'Demands for Grants (1994-95) of the Ministry of Finance'.
- (2) Twelfth Report on Action Taken by the Government on the recommendations contained in the Sixth Report of the Committee on 'Demands for Grants (1994-95) of the Ministry of Planning and Programme Implementation'.
- (3) Thirteenth Report on Demands for Grants (1995-96) of the Ministry of Finance.
- (4) Fourteenth Report on Demands for Grants (1995-96) of the Ministry of Planning and Programme Implementation.

13.04½ hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

Twentieth Report

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri) : I beg to lay on the Table a copy (Hindi and English versions) of the Twentieth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report (1993-94) of the Department of Ocean Development with reference to Marine Satellite Information Service (MARSIS); Pollution Monitoring Programme - Coastal Ocean Monitoring and Prediction System (COMAPS) and National Programme for Identification of Marine Bioactive Substances for use as Drugs.

13.05 hrs.

MATTERS UNDER RULE 377

- (I) **Need to Direct Andhra Pradesh to Consume Less Power from Central Grid**

[English]

SHRI V.S. VIJAYARAGHAVAN* (Palghat) : Along with Karnataka, Kerala is also facing power crisis due

* Translation of the matter originally raised in Malayalam.

to the over consumption of power by Andhra Pradesh from the Central Grid. This move by Andhra Pradesh has recently put the Southern grid four times in trouble. The over consumption by Andhra Pradesh has resulted in low voltage in Kerala. There has been an understanding between State Electricity Boards that the minimum frequency in the southern grid should remain at 48.2 hertz. But due to Andhra Pradesh's inordinate suction of power the frequency goes down precariously. If the frequency falls below 48 hertz the generators in Neyveli and Kalpakkam stations will be damaged. In order to save the machines the power generation has to be stopped. That would result in a total power crisis in South India. I request the Central Government to intervene and take necessary action to avoid this undesired situation.

- (II) **Need to Upgrade Low Power Transmitter in Saharsa District in Bihar**

[Translation]

SHRI SURYA NARAYAN YADAV : The Doordarshan Kendra at Saharsa has a very low power TV Transmitter. As a result of which even the people living in the city cannot view its programmes clearly. They are compelled to view the programmes of adjoining countries. This issue has been raised several times earlier also, but in the absence of any action so far the coverage of this TV Transmitter still remains very low.

Therefore, I urge upon the Central Government to convert this low power transmitter of Saharsa Doordarshan Kendra into high power transmitter so that the people of Saharsa-Supaul region and other Hindi speaking people living in adjoining countries could view its programmes.

- (III) **Need to Sanction Adequate Funds from 'Rajiv Drinking Water Scheme' to State Government of Orissa to Cope with the Acute Drinking Water Problem in Mayurbhanj and Balasore Districts of the State**

[English]

DR. KARTIKESWAR PATRA (Balasore) : The drinking water supply to the districts of Mayurbhanj and Balasore in Orissa is a burning problem now. More than 80% of the existing tube wells are now either defunct or their water levels have gone down. The acute scarcity of drinking water creates a serious drought situation in these districts. Special attention should be given for supply of drinking water to these districts. Otherwise, there will be large scale epidemic and deaths of human beings and cattle lives in these areas. The district administration should be given special grant to take up the work to provide drinking water in scarcity areas on war footing.

I request the Union Government to sanction adequate funds for the purpose out of Rajiv drinking water scheme.